

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 110 of 2020

IN THE MATTER OF:

Brookfield Technologies Pvt. Ltd. & Anr.

...Appellants

Versus

Shylaja Iyar & Ors.

.....Respondents

Present:-

For Appellant: Mr. Arun Sri Kr., Advocate.

For Respondent: Ms. Aanchal Basurri, Advocate for R-1.

O R D E R
(Virtual Mode)

11.09.2020 On 18.08.2020 the Learned Counsel for the Respondent was permitted to file Reply/Response, which he has filed on 01st September, 2020. The Learned Counsel for the Appellant prays some time to file Rejoinder to the Reply Affidavit.

In the meanwhile, Parties may file their Written-Submissions not exceeding three pages with citation which they propose to rely.

List the Appeal 'For Hearing' on **29th September, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md.